

At present Eastern Region has surplus power of about 1000-1500 MW, out of which upto 750 MW is being transferred to other deficit regions through existing links. Commissioning of 500 MW Jeypore HVDC inter-regional link would enable transfer of remaining surplus power from Eastern Region to Southern Region.

[English]

#### Exemption from UGC Eligibility Test

91. SHRI N.K. PREMCHANDRAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have taken any decision to exempt these candidates who acquired Ph.D from appearing at U.G.C. eligibility test as per the recommendation of Rastogi Commission report;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) to (c) In terms of clause (e) of sub-section (1) of Section 26 of the UGC Act, 1956, the UGC is competent to frame Regulations defining the qualifications that should ordinarily be required of any person to be appointed to the teaching staff of the University, having regard to the branch of education in which he is expected to give instruction. The Government has asked the UGC to frame Regulations on the matter in a letter sent on 18th Nov., 1998.

[Translation]

#### Training Centres

92. DR. SUSHIL INDORA :  
DR. CHINTA MOHAN :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have set up an apex institution which would make training arrangements and research for making available skilled manpower for adopting high level information technique;

(b) if so, the details thereof;

(c) the names of the places where such training centres would be set up; and

(d) the proposed annual training capacity thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) to (d) No such apex institution has been set up. However, institutions exist which have arrangements for training and research in disciplines including information technology. These include those financed by the Central Government. One such institution, the Indian Institute of Information Technology and Management, has recently been established at Gwalior. This is a centrally funded institution. It seeks to impart education/training in the areas of Information Technology and Management through multi disciplinary programmes, as also carry out research, provide consultancy and undertake other related activities in these areas. The institute has, at present, an annual intake of 30 students and offers a 2 year Post Graduation Diploma in Management and Information Technology Course (PGDMIT).

There is also a proposal to establish an Indian Institute of Information Technology at Allahabad which is currently under consideration of the Govt. of India. This institute is conceived as one catering to the development of all areas of information technology and its application.

[English]

#### Places of Interest in J & K

93. SHRI CHAMAN LAL GUPTA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) Places of interest and development identified by Archaeology Department in J & K State;

(b) the amount spent for their improvement during the last three years;

(c) whether ASI has included Mulrik Mandi of Jammu in their plan for development; and

(d) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) The Archaeological Survey of India has protected 69 monuments/sites which are of historical importance in the State of Jammu and Kashmir.

(b) During the last three years Rs. 42,14,127/- has been spent for the improvement of the central monuments by way of major structural repairs and development of environs around the monuments.

(c) and (d) No, Sir. It is not a Centrally protected monument.